

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH AT NEW DELHI**  
**OA No. 625/2024 (PB)**

**IN THE MATTER OF:**

**News Item titled “जबलपुर नालों को पक्का करने में पौने चार सौ करोड खर्च और वर्क अब भी अधूरा” appearing in Dainik Bhaskar dated 20.05.2024**

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Filed by MP PCB

THROUGH



**RAGHAV SHARMA**

Basement B - 5/202, Safdarjung Enclave,  
New Delhi – 110029

Mob: (+91) 8527066461

Email: [raghav@srcolegal.in](mailto:raghav@srcolegal.in)

Date: 04/09/2025

Place: NEW DELHI

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH AT NEW DELHI**  
**OA No. 625/2024 (PB)**

**IN THE MATTER OF:**

**News Item titled “जबलपुर नालों को पक्का करने में पौने चार सौ करोड खर्च और वर्क अब भी अधूरा” appearing in Dainik Bhaskar dated 20.05.2024**

**REPLY ON BEHALF OF RESPONDENT No. 1 MP PCB IN COMPLIANCE OF ORDER DATED 14.07.2025**

The answering respondent most humbly submits that

1. That, the present application was registered by the Hon'ble Tribunal in exercise of its *suo-moto* powers w.r.t to the issue of the liquid waste management in the city of Jabalpur.
2. That, the Hon'ble Tribunal vide order dated 27.05.2024 had constituted a joint Committee, thereby, directing the Committee to visit the sites in question and submit its report accordingly.
3. The Joint Committee in Compliance with this Hon'ble Tribunal's direction had visited the site in question on 28.08.2024 & 29.08.2024, accordingly filing its report with regards to the same on 24.09.2024.
4. That, the Hon'ble Tribunal vide order dated 14.07.2025 in para 5 had observed as follows:

*"It has been disclosed in the findings of the joint Committee report that against the installed capacity 154.38 MLD of 13 STPs, only 58.745 MLD is being treated but, individually how much sewage is received by each STP has not been disclosed. Further, mode of disposal of finally treated sewage and its compliance with the standards particularly for FC*

*has also not been disclosed, therefore, MPPCB should disclose the above details in the next report."*

That in compliance of the above mentioned Order, the answering respondent had duly conducted sampling of treated water of the STPs.

5. That the details of the 12 STPs in Jabalpur City are as follows:

Sr. No	NAME OF STP	Capacity Of STP (in MLD)	Capacity utilized Of STP (MLD)	Performing as per Water Quality Standards	Latest Water Analysis Legal Sampling Results
1	Nagar Palik Nigam Jabalpur-Lalpur, Tehsil-Gorakhpur	34	24.83	Yes	<u>Annexure R/1-1</u>
2	Nagar Palik Nigam Jabalpur Village- Tewar Tehsil- Gorakhpur	29	17.14	Yes	<u>Annexure R/1-1</u>
3	Municipal Corporation Jabalpur, Kathonda (WSP) Technology Based	50	No	Not operational as it was not designed for current treated water parameters and its inlet is diverted in 32 MLD STP as they both are in one location.	
4	32 Mld STPat Kathonda, Jabalpur Nagar Nigam	32	25.51	Yes	<u>Annexure R/1-1</u>
5	Ranital Lake (Jabalpur Smart City Limited)- Ranital Lake, Jabalpur	5	0	Under maintenance	<u>Annexure R/1-1</u> (Received in written)

6	Nagar Nigam, Jabalpur- BabhaNalla, Near PM Awas, Paraswara, Village- Ranjhi	1	0.80	Yes	<u>Annexure R/1-1</u>
7	Nagar Nigam, Jabalpur-Khairghat, Gwarighat Area, Tehsil Gorakhpur	1	0.7	Yes	<u>Annexure R/1-1</u>
8	Nagar Nigam, Jabalpur-Gauraiya Area, Katiyaghat, Tehsil Ranjhi, Jabalpur	0.70	0.60	Yes	<u>Annexure R/1-1</u>
9	Nagar Nigam, Jabalpur, Jain Gaushala Tilwaraghat, Village Tilwara, Jabalpur	0.50	0.32	Yes	<u>Annexure R/1-1</u>
10	Construction of 100 KLDDewats "decentralized Wastewater Treatment System" Inclu-In front of Policestation,	0.10	No	The STP is currently non- operational due to waterlogging caused by heavy rainfall. (Received in written) <u>Annexure R/1-1</u>	

	Besides Nallah, Siddhaghat, Gwarighat				
11	Commissioner Nagar Palik Nigam Jabalpur Umaghat, Gwarighat, Jabalpur	0.55	0.32	Yes	<u>Annexure R/1-1</u>
12	Nagar Nigam, Jabalpur Near Old Tilwaraghat Bridge, Tilwaraghat	0.03	0.02	Only CTE is Taken by the Nagar Nigam. CTO is Pending	

The copy of the latest water analysis results of the legal sapling of the above STPs is filed herewith and marked as Annexure R/1-1.

6. That, the answering respondent submits that according to Jabalpur Municipal Corporation the present status of the liquid waste management in the Jabalpur city which is as follows:

S. NO.	PARTICULARS	PRESENT STATUS	STATUS (As per JCR of Aug 2024)
1.	Treatment Capacity of the Sewage Treatment Plants	75.14 MLD Out of 12, only one STP is under construction.	58.745 MLD Out of 12, 6 STPs were under construction.
2.	Quantity of sewage treated by the STPs	75.14 MLD	58.745 MLD
3.	Gap in treatment of sewage	98.86 MLD	115.255 MLD

5.	Number of Household Connections as on 01/09/2025	At present there are 77800 no. of households were connected to sewer lines along with 12 nos. drains	42847 Households (Joint Committee report of Aug 2024, that only 42847 out of 2,57,223 Households were connected to sewer lines)
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7. It is most humbly submitted that in the light of aforementioned findings, present reply may be taken on record for kind perusal of this Hon'ble Tribunal.

**FILED BY  
MP PCB**

THROUGH

Date: 04/09/2025

Place: NEW DELHI



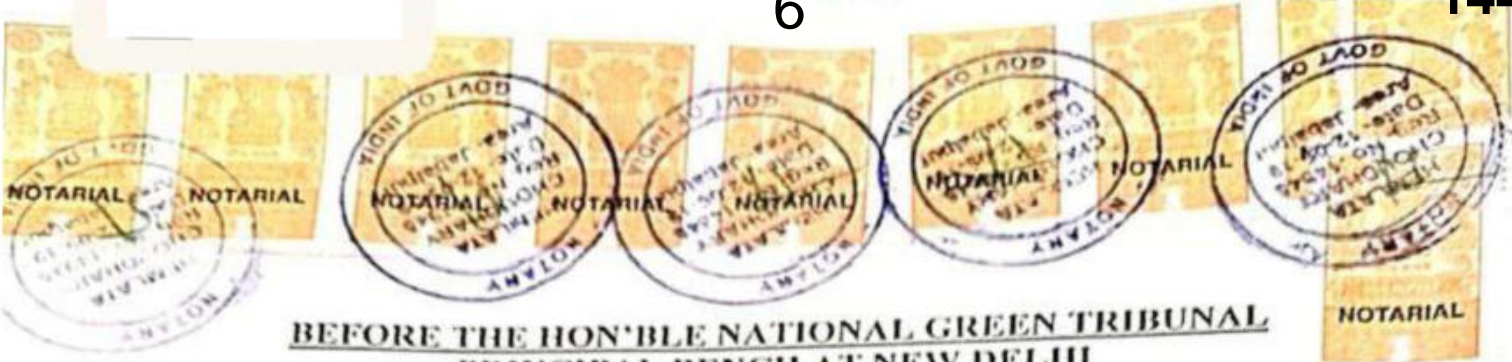
**RAGHAV SHARMA**

Basement B - 5/202, Safdarjung Enclave,

New Delhi – 110029

Mob: (+91) 8527066461

Email: [raghav@srcolegal.in](mailto:raghav@srcolegal.in)



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH AT NEW DELHI**  
**OA No. 625/2024 (PB)**

**IN THE MATTER OF:**

**News Item titled "जबलपुर नालों को पक्का करने में पौने चार करोड खर्च और वर्क अब भी अधूरा" appearing in Dainik Bhaskar dated 20.05.2024**

**04 SEP 2025      AFFIDAVIT**

I, Kailash Prakash, S/o Late Shri Chaitram Soni Regional Officer, MPPCB Regional Office Jabalpur, and Officer-in-Charge, Age: 61 Years, office at 05, Vijay Nagar, Jabalpur Madhya Pradesh, 4820002 do hereby solemnly affirm on oath as under:

1. That I am Officer in Charge for Madhya Pradesh Pollution Control Board (Respondent No. 2) in the present matter, and am fully conversant with the facts of the case and hence competent to swear on this affidavit.
2. That I am filing a Reply in the aforementioned matter before the Hon'ble Tribunal the contents of which are true and correct and no material fact.
3. That the contents of the Reply are true and correct and no material fact is concealed or suppressed.



**HEMLATA CHOUDHARY**  
 NOTARY  
 GOVT OF INDIA  
**JABALPUR DISTRICT**  
VERIFICATION

DEPONENT

I the above-named deponent do hereby verify that the contents of the affidavit above are true and correct.

Signed and verified on this      Day of September, 2025 at Jabalpur (MP)

~~Jointly affirmed before me~~  
 Declared before me as under  
 Shri/Smt \_\_\_\_\_  
 S/o, W/o \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_

DEPONENT

## REPORT BY THE STATE BOARD ANALYST

Report No. - 05/825  
Dated - 13/08/2025

I hereby certify that I **Amiya Ekka**, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974 ) received on the 13<sup>th</sup> day of **August 2025** from Regional Officer, M. P. Pollution Control Board , Jabalpur ( M.P. ) , a **treated** water sample from STP outlet from **M/S Nagar Palik Nigam, Lalpur STP, 34 MLD (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **18/08/2025** and declare the result of analysis to be as follows : -

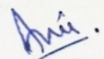
<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.78	By pH Meter
2.	Chloride	mg / l	111.87	By Argentometric Method
3.	Total Solids	mg / l	913.0	By Gravimetric Method
4.	Dissolved solid	mg / l	823.0	By Gravimetric Method
5.	Suspended Solids	mg / l	90.0	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	8.0	By B.O.D Incubator
7.	C.O.D.	mg / l	60.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	920	By Multiple Tube Technique

The Condition of the seals, fastening and container on receipt was proper.

Signed this 18<sup>th</sup> day of August 2025

Address :-

**AMIYA EKKA**  
Jr. Scientist,  
Regional Office  
M P Pollution Control Board  
Vijay Nagar, Jabalpur ( M.P.)

  
(Amiya Ekka)  
STATE BOARD ANALYST

To,

Lab Incharge  
Regional Office.  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

**FORM - X**  
( See **8** Rule - 31)  
**REPORT BY THE STATE BOARD ANALYST**

**146**

Report No. **19/ 725**  
Dated **28 /07/ 2025**

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974 ) received on the **28<sup>th</sup>** day of **July 2025** from laboratory in- charge M. P. Pollution Control Board , Jabalpur ( M.P.) , **Treated water Sample, Collected From 29 MLD STP Tewar Outlet of Nagar Palik Nigam , Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **31/07/2025**

And declare the result of analysis to be as follows :-

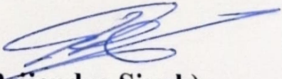
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	<b>7.83</b>	By pH Meter
2.	Chloride	mg / l	<b>234</b>	By Argentometric Method
3.	Total Solids	mg / l	<b>590</b>	By Gravimetric Method
4.	Dissolved solid	mg / l	<b>492</b>	By Gravimetric Method
5.	Suspended Solids	mg / l	<b>98</b>	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	<b>8.0</b>	By B.O.D Incubator
7.	C.O.D.	mg / l	<b>86.0</b>	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	<b>&gt; 1600</b>	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	<b>920</b>	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

**Signed this 1<sup>st</sup> day of August 2025.**

Address :-

**BRIJENDRA SINGH**  
Scientist,  
Regional Office,  
M.P.Pollution Control Board,  
Vijay Nagar, Jabalpur ( M.P.)

  
( **Brijendra Singh**)  
**STATE BOARD ANALYST**

To,

Lab Incharge  
Regional Office,  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

**FORM - X**  
( See Rule - 31)  
**REPORT BY THE STATE BOARD ANALYST**

Report No. 17/ 725  
Dated 28 /07/ 2025

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974 ) received on the 28<sup>th</sup> day of July 2025 from laboratory in- charge M. P. Pollution Control Board , Jabalpur ( M.P. ) , **Treated water Sample, From 32 MLD STP Kathonda Outlet of Nagar Palik Nigam, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 31/07/2025

And declare the result of analysis to be as follows : -

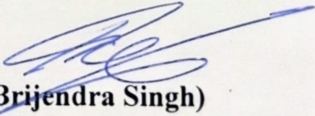
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.83	By pH Meter
2.	Chloride	mg / l	256	By Argentometric Method
3.	Total Solids	mg / l	510	By Gravimetric Method
4.	Dissolved solid	mg / l	413	By Gravimetric Method
5.	Suspended Solids	mg / l	97	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	9.0	By B.O.D Incubator
7.	C.O.D.	mg / l	80.0	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 1<sup>st</sup> day of August 2025.

Address :-

**BRIJENDRA SINGH**  
Scientist,  
Regional Office,  
M.P.Pollution Control Board,  
Vijay Nagar, Jabalpur ( M.P.)

  
( **Brijendra Singh** )  
**STATE BOARD ANALYST**

To,

Lab Incharge  
Regional Office,  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

प्रारूप चारह  
राज्य जल प्रदूषण तथा नियंत्रण मण्डल  
नमूने का विश्लेषण करने के आशय की सूचना  
(नियम 34 देखिये)

प्रति

~~राजीव गांधी जल उपकरण संस्थान (राजस्थान)~~  
~~राजीव गांधी जल~~  
~~उपकरण~~

सूचित हो कि जल/मल-निस्त्राव/उद्योग-निस्त्राव के नमूनों का जो कि आज दिनांक 13/08/25 को

STP बंद पाया गया।

से लिया जा रहा है विश्लेषण करना आशयित है ।

*Prakash*  
राजस्थान सिंडीकेट  
प्रयोगशाला सहायक  
नमूना लेने वाले व्यक्ति का नाम तथा पदनाम

प्रति

~~प्रयोगशाला प्रभारी~~  
~~म.प्र. प्रदूषण नियंत्रण बोर्ड~~  
~~जयपुर~~

SMLD STP Ranital JSCL

नगर निगम द्वारा नाले की रखरखाव  
सफाई के चलते मल पात्र छद्म  
संग्रह के लिए बंद हो इसलिए सैंपल  
नही लिया जा सका।

For, Meco Technologies Pvt. Ltd.  
*Arun*  
Authorised Signatory

8319258576

**REPORT BY THE STATE BOARD ANALYST**

Report No. **20/825**

Dated **18/08/2025**

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub-section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the **18th** day of **August 2025** from laboratory in-charge M. P. Pollution Control Board, Jabalpur ( M.P. ), **Treated water Sample, Collected From 1.0 MLD STP Outlet at Babha Nala, PM Awas, Paraswara Ranjhi, Nagar Palik Nigam, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **18/08/2025**

And declare the result of analysis to be as follows :-

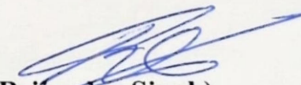
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	<b>7.26</b>	By pH Meter
2.	Chloride	mg / l	<b>234</b>	By Argentometric Method
3.	Total Solids	mg / l	<b>648</b>	By Gravimetric Method
4.	Dissolved solid	mg / l	<b>559</b>	By Gravimetric Method
5.	Suspended Solids	mg / l	<b>89</b>	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	<b>13</b>	By B.O.D Incubator
7.	C.O.D.	mg / l	<b>110</b>	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	<b>&gt; 1600</b>	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	<b>920</b>	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this **21<sup>st</sup>** day of **August 2025**.

Address :-

**BRIJENDRA SINGH**  
Scientist,  
Regional Office,  
M.P.Pollution Control Board,  
Vijay Nagar, Jabalpur ( M.P.)

  
( **Brijendra Singh** )  
**STATE BOARD ANALYST**

To,

Lab Incharge  
Regional Office,  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

FORM 12X  
( See Rule - 31)

## REPORT BY THE STATE BOARD ANALYST

Report No. 01/725

Dated 27 /07/ 2025

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974 ) received on the 27<sup>th</sup> day of July 2025 from laboratory in- charge M. P. Pollution Control Board , Jabalpur ( M.P.) , Treated water Sample, Collected From 1.0 MLD STP at Outlet of Nagar Nigam Kharighat, Guarighat Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 31/07/2025

And declare the result of analysis to be as follows: -

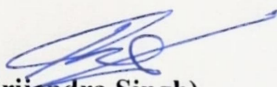
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.58	By pH Meter
2.	Chloride	mg / l	293	By Argentometric Method
3.	Total Solids	mg / l	656	By Gravimetric Method
4.	Dissolved solid	mg / l	560	By Gravimetric Method
5.	Suspended Solids	mg / l	96	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	12	By B.O.D Incubator
7.	C.O.D.	mg / l	90	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	>1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 1<sup>st</sup> day of August 2025.

Address :-

**BRIJENDRA SINGH**  
Scientist,  
Regional Office,  
M.P.Pollution Control Board,  
Vijay Nagar, Jabalpur ( M.P.)

  
( Brijendra Singh)  
STATE BOARD ANALYST

To,

Lab Incharge  
Regional Office,  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

## REPORT BY THE STATE BOARD ANALYST

Report No. 18/825

Dated 18/08/2025

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub-section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 18<sup>th</sup> day of August 2025 from laboratory in-charge M. P. Pollution Control Board, Jabalpur ( M.P. ), Treated water Sample, Collected From 0.70 MLD STP Outlet at Katiyaghat, Ranjhi, Nagar Palik Nigam, Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 18/08/2025

And declare the result of analysis to be as follows :-

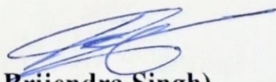
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.16	By pH Meter
2.	Chloride	mg / l	219	By Argentometric Method
3.	Total Solids	mg / l	622	By Gravimetric Method
4.	Dissolved solid	mg / l	524	By Gravimetric Method
5.	Suspended Solids	mg / l	98	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	12	By B.O.D Incubator
7.	C.O.D.	mg / l	110	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 21<sup>st</sup> day of August 2025.

Address :-

**BRIJENDRA SINGH**  
Scientist,  
Regional Office,  
M.P.Pollution Control Board,  
Vijay Nagar, Jabalpur ( M.P.)

  
( Brijendra Singh )  
STATE BOARD ANALYST

To,

Lab Incharge  
Regional Office,  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

**FORM 14 X**  
( See Rule - 31 )  
**REPORT BY THE STATE BOARD ANALYST**

**152**

Report No. **22/825**

Dated **18 /08/ 2025**

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub-section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the **18th** day of **August 2025** from laboratory in-charge M. P. Pollution Control Board, Jabalpur ( M.P. ), **Treated water Sample, Collected From 0.50 MLD STP inlet at Jain Gousala Tilwaraghat, Nagar Palik Nigam, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **18/08/2025**

And declare the result of analysis to be as follows :-

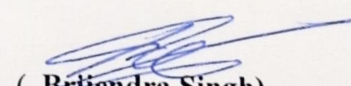
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	<b>7.3</b>	By pH Meter
2.	Chloride	mg / l	<b>223</b>	By Argentometric Method
3.	Total Solids	mg / l	<b>648</b>	By Gravimetric Method
4.	Dissolved solid	mg / l	<b>553</b>	By Gravimetric Method
5.	Suspended Solids	mg / l	<b>95</b>	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	<b>27</b>	By B.O.D Incubator
7.	C.O.D.	mg / l	<b>230</b>	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	<b>&gt; 16000</b>	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	<b>9200</b>	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this **21<sup>st</sup> day of August 2025.**

Address :-

**BRIJENDRA SINGH**  
Scientist,  
Regional Office,  
M.P.Pollution Control Board,  
Vijay Nagar, Jabalpur ( M.P.)

  
( **Brijendra Singh** )  
**STATE BOARD ANALYST**

To,

Lab Incharge  
Regional Office,  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

प्रारूप वारह  
राज्य जल प्रदूषण तथा नियंत्रण मण्डल  
नमूने का विश्लेषण करने के आशय की सूचना  
(नियम 34 देखिये)

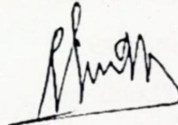
प्रति

Construction of WTKLd  
Deslts decentralised wastewater  
Treatment system Inclusion of Police  
Station Resides Bahuch-Sidhmalgar Gwalghar 308.

सूचित हो कि जल/मल-निस्त्राव/उद्योग-निस्त्राव के नमूनों का जो कि आज दिनांक 18/08/25 को

closed

से लिया जा रहा है विश्लेषण करना आशयित है ।

  
Ram Narayan Singh  
Sambler

नमूना लेने वाले व्यक्ति का नाम तथा पदनाम

प्रति

Lab In charges  
R.D. M.P. C.B. JDP

FORM - X  
( See Form - 31)  
**REPORT BY THE STATE BOARD ANALYST**

**154**

Report No. **03/ 725**  
Dated **27 /07/ 2025**

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974 ) received on the **27<sup>th</sup>** day of **July 2025** from laboratory in- charge M. P. Pollution Control Board , Jabalpur ( M.P.) , **Treated water Sample, Collected From 0.55 MLD STP at Outlet of Nagar Nigam Guarighat, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **31/07/2025**

And declare the result of analysis to be as follows : -

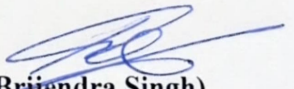
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	<b>7.41</b>	By pH Meter
2.	Chloride	mg / l	<b>288</b>	By Argentometric Method
3.	Total Solids	mg / l	<b>570</b>	By Gravimetric Method
4.	Dissolved solid	mg / l	<b>474</b>	By Gravimetric Method
5.	Suspended Solids	mg / l	<b>96</b>	By Gravimetric Method
6.	B.O.D. ( 3 day's at 27°C )	mg / l	<b>13.0</b>	By B.O.D Incubator
7.	C.O.D.	mg / l	<b>95.0</b>	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	<b>&gt; 1600</b>	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	<b>920</b>	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this **1<sup>st</sup> day of August 2025.**

Address :-

**BRIJENDRA SINGH**  
Scientist,  
Regional Office,  
M.P.Pollution Control Board,  
Vijay Nagar, Jabalpur ( M.P.)

  
( **Brijendra Singh** )  
**STATE BOARD ANALYST**

To,

Lab Incharge  
Regional Office,  
M.P.Pollution Control Board,  
Jabalpur ( M.P.)

**VAKALATNAMA**  
[Rule 4(1) of the Rules framed under Advocates Act, 1961]  
**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**ORIGINAL APPLICATION No. 625 OF 2024**


**IN THE MATTER OF:**

**News Item titled “जबलपुर नालों को पक्का करने में पौने चार सौ करोड खर्च और वर्क अब भी अधूरा” appearing in Dainik Bhaskar dated 20.05.2024**

I Kailash prakash soni named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate, revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/ them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/ them as if done by me.



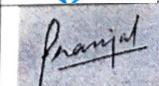
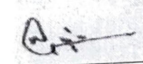
In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me at Jabalpur on 11 September 2025.

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name & Fathers Name	Registered Address	E-Mail Add & Telephone	Status in case	Signature
Kailash Prakash Soni S/o late Shri Chaitram soni , Regional Officer Madhya Pradesh Pollution Control Board Regional Office, Jabalpur,	05, Vijay Nagar, Jabalpur, Madhya Pradesh	romppebjbp@rediffmail.com	Officer-in-Charge	

Accepted

**K.P. SONI**  
Regional Officer  
M.P. Pollution Control Board  
Jabalpur (M.P.)

Name & Enrollment. No.	Address/E-Mail Add.	Telephone	Full Signature
RAGHAV SHARMA D/2841/2018	Basement, B5-202, Safdarjung Enclave, New Delhi - 110029 raghav@srcolegal.in	8527066461	
JASKIRAT PAL SINGH D/3053/2021	Basement, B5-202, Safdarjung Enclave, New Delhi - 110029 jaskirat@srcolegal.in	9811667800	
PRANJAL PANDEY MP 2881-2021	advocatepranjalpandey@gmail.com	9340657120	
MOHIT BUCH MP 1305/2017	Mohitbuch22@gmail.com	9685034578	



**Advance Service of Reply filed on behalf of MP PCB in OA 625 OF 2024**

1 message

**Jaskirat Singh** <jaskirat@srcolegal.in>

Thu, Sep 11, 2025 at 9:39 PM

To: mscb.cpcb@nic.in, dmjabalpur@nic.in, cs@mp.nic.in, "epco.institute@gmail.com" <epco.institute@gmail.com>, "commjabalpur@mpurban.gov.in" <commjabalpur@mpurban.gov.in>

Cc: Raghav Sharma <raghav@srcolegal.in>, Office - SRCO <office@srcolegal.in>, Legal Cell <legalcell.pcb@mp.gov.in>

**ADVANCE SERVICE**

Respected Sir/Ma'am,

PFA an advance copy of the Reply filed on behalf of MP PCB in OA 625 OF 2024.

You are kindly requested to acknowledge the receipt of the same.

Regards,

Adv. Jaskirat Pal Singh

(+91) 9811667800

On behalf of

Adv. Raghav Sharma

(+91) 8527066461

Retained Counsel for MP PCB



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**Final Reply OA 625-2024.pdf**

6376K